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asked for. The amount of grant sactioned was Rs. 6,33,500—that was the amount of grant. The amount of loans sanctioned was Rs. 2,39,794 and to the affiliated colleges Rs. 1,50,000.

NATIONAL DISCIPLINE SCHEME

*104. SHRI M. P. BHARGAVA (On BEHALF OF SHRI AMOLAKH CHAND): Will the Minister of EDUCATION be pleased to state whether Government have decided to introduce the National Discipline Scheme in those institutions in Delhi and in different States where students have no opportunity to join the National Cadet Corps or the Auxiliary Cadet Corps and if so, the names of those States and the percentage of the students likely to be benefited thereby?

THE MINISTER OF EDUCATION (Dr. K. L. SHRIMALI); The Scheme has already been introduced in 180 schools irrespective of the fact whether such schools have the opportunity of utilizing the N.C.C. or A.C.C. These schools are situated in and around Delhi, Punjab (including Pepsu). Uttar Pradesh, Bombay (including Saurashtra), Madhya Pradesh, Jammu and Kashmir and West Bengal. About 1 lakh students are under training.

SHRI V. PRASAD RAO: Is it a fact that some of the educationists had protested that by introducing this scheme, a sort of regimentation will be taking place in the young minds as such?

DR. K. L. SHRIMALI: This is an opinion which has been expressed by some people but Government are making every effort to see that no regimentation is there.

SHRI H. N. KUNZRU: In view of the various schemes in force for teaching discipline to the young people, what was the need for this particular scheme?

DR. K. L. SHRIMALI: The approach which the Government wishes to

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make with regard to this problem of discipline is multilateral, that is, we are encouraging various kinds of institutions to help the youth and to guide them on proper lines, as for example, the Scout Movement, the N.C.C. and the National Discipline Scheme and even after all these schemes are operated, we would not be able to help all the children in the educational institutions. There is scope for voluntary organisations as well as Governmental organisations.

MR. CHAIRMAN: They encourage different systems of discipline, to avoid regⁱmentation.

SHRI H. N. KUNZRU: Have Government come to any conclusion as regards the relative value of these schemes or have they remained totally impartial so far with vacant minds?

DR. K. L. SHRIMALI: Each scheme has its own value and its own advantages and each scheme has a different scope. The N.C.C. cannot be put on the National Discipline par with The National Discipline Scheme. Scheme cannot be put on par with the Scout movement. They make different approaches. You rightly pointed out, Sir, that in this matter we would like to leave a great deal of initiative and freedom to various kinds of organisations and we would like to assist all, which wish to work for the welfare of the youth.

SHRI H. N. KUNZRU: Which movement has the Government helped more, the Scout movement of the National Discipline Scheme?

DR. K. L. SHRIMALI: Both have their good points.

SHRI H. N. KUNZRU: What is the amount spent by the Government, given in aid or set aside for these two movements?

MR. CHAIRMAN: He wants to know which you like better from the payments you made.

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DR. K. L. SHRIMALI: For the National Discipline Scheme, for the next 3 years, that is, for the remaining Plan period, we are providing Rs. 12 lakhs, Rs. 20 lakhs and Rs. 26 lakhs. This is much less than what we have provided for in the Second Plan for the Scout movement.

SHRI H. N. KUNZRU: How much have the Government given for the Scout movement during the last two years?

DR. K. L. SHRIMALI: I don't have that figure.

MR. CHAIRMAN: Not very friendly to you.

DR. K. L. SHRIMALI: Government has been very sympathetic towards the Scout Movement and we have always welcomed any proposals for expanding the Scout movement and I would like to assure our revered friend Dr. Kunzru that Government would do everything that is possible to encourage the Scout Movement. This scheme would not be allowed to come in the way of development of the Scout movement in any way.

 D_R . D. H. VARIAVA: After the introduction of the National Discipline Scheme, has Government noticed any improvement in the discipline of those students?

DR. K. L. SHRIMALI: Which scheme?

MR. CHAIRMAN: After the introduction of the National Discipline Scheme, has the discipline of the nation been raised?

DR. K. L. SHRIMALI: It has just started. Results cannot be shown within such a short time. It will take time.

SHRI H. D. RAJAH: In addition to imparting discipline among students, is the Government taking any steps to impart patriotism to the minds of the people so that they may not be in the Commonwealth? SHRI V. PRASAD RAO: What about Ministers?

to Questions

MR. CHAIRMAN: Order, order. Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

COMPLAINTS AGAINST NON-REPRESENTA-TION OF KERALA AT THE DRAMA AND ART FESTIVALS OF SANGEET NATAK AKADEMI

*87. SHRI PERATH NARAYANAN NAIR: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Government's attention has been drawn to the complaints made at a conference of Arts and Drama Associations of Kerala held at Trichur on the 23rd February, 1958 regarding the non-representation of Kerala in the Drama and Art Festivals organised by the Sangeet Natak Akademi; and

(b) if so, how far the complaints are justified and what steps Government propose to take in the matter?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) and (b). Yes, Sir, but the complaint is not justified as Kerala has been represented in various Festivals organised by the Sangeet Natak Akadami.

REVISION OF DISTRICT GAZETTEERS

*93. SHRIMATI PUSHPALATA DAS: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether all the States in India have taken up the work of revision of the District Gazetteers;

(b) what is the financial aid given to the States for this work.